

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 17/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Meadwestvaco India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Peshwan Jehangir
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Associate Partner, Khaitanbco
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} Advocates  
for the  
Petitioner.

Peshwan

②	ADITHYA IYER
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ASSOCIATE KHAITANB CO
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**Common Order**

CSP No. 17/230-234/NCLT/MB/MAH/2017

CSP No. 18/230-232/NCLT/MB/MAH/2017

Company Petitions admitted.

At request of the Petitioner Counsel, this Bench directs the Regional  
Director and the Official Liquidator to file their Reports two days before next date  
of hearing.

List this matter for final hearing and disposal on 27.2.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)